

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-35/1999/2913/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Pranjal Bora,  
Member, M.A.C.T,  
Cachar.

Dated Guwahati the 05<sup>th</sup> April, 2023.

Sub: **Station leave permission.**

Ref:- Letter No. SMACT.III/14/I/200, dated 30.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 05.04.2023 till the morning of 10.04.2023**, has been granted. The next senior most Judicial Officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-35/1999/2914/A, dated 05/04/23.**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**